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Title : Need for timely release of adequate funds for providing scholarships to SC/ST/OBC students of Andhra Pradesh.

DR. M. JAGANNATH (NAGAR KURNOOL): Students belonging to Scheduled Castes, Scheduled Tribes and OBCs depend mostly on Government's financial assistance (both from Central Government and State Government) to pursue their studies whether it is professional or non-professional courses.

Purchasing of books, payment of fee, payment of hostel mess charges, mostly depend on the timely sanction of scholarships to them.

Delay in the payment of Mess charges, tuition fee and other fees to both professional and non-professional courses, is causing unnecessary, unwanted problems for SC/ST/OBCs students.

Recently Osmania University and its affiliated colleges rejected the admissions of SC/ST/OBC students into their colleges stating that they have to pay the fees in advance.

Constitutional provisions provides that the SC/ST and OBC students should not be demanded the fees in advance and it has to be adjusted when they are sanctioned the scholarships.

If this process is continued for every year the SC/ST students will get demoralized and it is difficult to face the managements insult and pursue the studies.

Hence I request the Government of India to sanction the scholarship funds and fees well in advance to SC/ST/OBC students so that the SC/ST/OBC students could pursue the studies peacefully and get good results.